

## DISTRICT AND SESSIONS COURT, DIU AND DAMAN

- Read:** 1) The Hon'ble Bombay High Court Letter No. X(Gen)-0202/2021/1357, dated 11<sup>th</sup> October, 2021.  
2) The Hon'ble Bombay High Court Letter No. X(Gen)-0202/2021/1362, dated 12<sup>th</sup> October, 2021.

### OFFICE ORDER

Outward No. 24/2021

Dated: - 13.10.2021

As per the letter under reference No.1 of the Hon'ble High Court, Bombay, holiday was declared on 16<sup>th</sup> October, 2021 and on 18<sup>th</sup> October, 2021. Letter under reference No.2 of the Hon'ble High Court, Bombay, ~~it was~~ informed that the holidays declared on 16/10/2021 and 18/10/2021 are optional.

Therefore, in the context I, P. K. Sharma, Principal District & Sessions Judge, Diu and Daman opt to declare holiday on Saturday 16<sup>th</sup> October, 2021 and Monday, 18<sup>th</sup> October, 2021 for District Court & Civil Court, Diu & Daman and their offices of the District Judiciary, Diu & Daman. All urgent hearing should be conducted as per the day off.

In lieu of holidays for October, 16<sup>th</sup>, 2021 and October, 18<sup>th</sup>, 2021 the District Court & Civil Court, Diu & Daman and their offices shall remain opened on the 4<sup>th</sup> Saturday, **23<sup>rd</sup> October, 2021 instead of 16<sup>th</sup> October, 2021** and 4<sup>th</sup> Saturday, **27<sup>th</sup> November, 2021 instead of 18<sup>th</sup> October, 2021.**

The above order should be noted by all the concern. This order shall be published on notice board & website of the District Court as well as display near entrance gate of the Court for information and necessary action for everybody.



*P. K. Sharma*

**(P. K. Sharma)**

Principal District & Sessions Judge.  
Diu and Daman.

Copy for information to:-

- 1] The Hon'ble Registrar General, High Court, Appellate Side, Mumbai.
- 2] The Hon'ble Registrar (Insp.-I), High Court, Appellate Side, Mumbai.
- 3] The Hon'ble Registrar (Insp.II), High Court, Appellate Side, Mumbai.
- 4] The Principal District and Sessions Judge, DNH, Silvassa.
- 5] The District Magistrate / Collector, Diu/Daman.
- 6] All the Head of Offices, Diu/Daman.

Copy for information and necessary action to :

- 1] The Civil Judge (S.D.) & Chief Judicial Magistrate, Diu/Daman.
- 2] The Civil Judge (J.D.) & JMFC., Daman.
- 3] The President/Secretary, Bar Association, Diu/Daman with a request to convey the contents of this circular to all Advocates and Litigants.
- 4] The Government Pleader, District & Sessions Court, Diu/Daman.
- 5] The Public Prosecutor, District and Sessions Court, Diu/Daman.
- 6] The Assistant Public Prosecutor, Diu/Daman.
- 7] The Sub Jail, Daman & Amreli Jail.
- 8] All Police Station(SHO), Diu/Daman.